

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1580

ANSWERED ON:29.11.2000

REHABILITATION CENTRES

AMBATI BRAHMANAIAH;BHARTRUHARI MAHTAB;JAI PRAKASH;JASWANT SINGH YADAV;JAYASHREE BANERJEE;PUSP JAIN;RAMJI MANJHI;SANJAY PASWAN;SRINIVASULU KALAVA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of Rehabilitation Centres for handicapped persons functioning and newsuch centres viz. District Rehabilitation Centres Vocational Centres Integrated Rehabilitation Centres likely to be opened in the country, State-wise;
- (b) the steps being initiated to being rationale between the number of handicapped and rehabilitation centres;
- (c) whether the Government propose to introduce new rehabilitation and self employment schemes in the country funded by various external sources like WHO, UNICEF, UNDP etc.;
- (d) if so, the details thereof;
- (e) whether the Government have been monitoring the various rehabilitation projects at present in progress in India and the role of the Rehabilitation Council of India; and
- (f) if so, the details of the rehabilitation projects, funds released utilized and the number of beneficiaries during the last three years, Year-wise and State-wise?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

(SMT. MANEKA GANDHI)

(a) to (f) A Statement is laid on the Table of the House.

STATEMENT ON PARTS a) TO f) REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.FOR 29.11.2000 B SHRI A. BRAHMANAIAH, SHRI RAMJEE MANJHI, DR. JASWANT SINGH YADAV, SHRI JAI PRAKASH, SHRI BHARTRUHARI MAHTAB, SHRI P.D. ELANGO VAN SHRI KALAVASRINIVASULU, SMT. JAYASHREE BANERJEE, SHRI PUSP JAIN & SANJAY PASWAN

a&b) A number of programmes are being implemented by Central Government, State Governments and NGOs through Centres including 6 National Institutes, 11 District Rehabilitation Centres, 4 Regional Rehabilitation Training Centres, 17 Vocational Rehabilitation Centres, established in different states for the purpose. To reduce/eliminate the gap between available rehabilitation services and the requirement; Government has approved a number of new programmes including establishing more than 100 District Rehabilitation Centres selected from 31 different states/UTs of the country to provide rehabilitation services esp. to rural persons with disabilities; Regional Composite Resource Centres to provide rehabilitation services and manpower development; Regional Rehabilitation Centres for Persons with spinal injuries and other orthopaedic disabilities to provide rehabilitation services; National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disability. To create service delivery system at State, District, block and gram panchayat levels, National Programme for Rehabilitation of Persons with Disabilities has been launched as a State Sector Scheme from 1999-2000. Rs. 5 crore was devolved to the States/UTs in 1999-2000. In 2000-2001, financial resources for covering 74 districts in 32 states/UTs has been approved under the Scheme. The National Finance & Development Corporation Provides soft loans to disabled persons for self-employment ventures.

c & d) Financial and Technical Support by multi-lateral and bi-lateral external agencies is received from time to time for providing different rehabilitation services. UNDP is funding from 2000-2001 a project for support to children with disabilities for providing education & related rehabilitation services. The Government proposes to continue interacting with external agencies for future funding of rehabilitation projects.

e) The Government itself and through various institutions continuously monitor rehabilitation projects. The RCI regulates and monitors training of rehabilitation professionals/ personnel and maintenance of Central Rehabilitation Register for Professionals/personnel.

f) The budget provision in the Disability Sector in the Ministry of Social Justice & Empowerment has gone up from Rs. 64.89 crores in 1996-97 to Rs. 140.63 crores in 1998-99 and Rs 177.33 crores in 1999-2000. However, as rehabilitation is a multi activity and long drawn process - the exact number of beneficiaries is difficult to estimate. Some details of rehabilitation services provided in recent

years including institutes and allocation made under the `Scheme to Promote Voluntary Action for Persons with Disabilities` (amount exceeding Rs.1 lakh) and `Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids & Appliances` for 99-2000 (upto 11.2.2000)are available in Annual Report of 1999-2000 of Ministry of Social Justice & Empowerment.